

[English]

House Rent Allowance

2898. SHRI NARAIN SINGH CHAUDHRI : Will the Minister of FINANCE be pleased to state :

(a) whether an employee of Government/ autonomous body residing in the accommodation allotted to his/her brother by the concerned department, is entitled for HRA;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) to (c). An employee of the Central Government residing in the accommodation allotted to his/her brother is entitled for HRA subject to the condition that he/she pays rent or contributes towards rent.

Tax Holiday in Backward Areas

2899. SHRIMATI MAHENDRA KUMARI : Will the Minister of FINANCE be pleased to state :

(a) whether in the Union Budget for 1994-95, the benefit of section 80-IA of the Income Tax Act, 1961 has been extended thereby allowing five year tax holiday to new industrial undertakings commencing production in backward districts of some States (other than those specified in the 8th Schedule);

(b) whether the guidelines for identifying such backward districts have been issued so far;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The matter regarding identification of backward districts was entrusted to a Group constituted earlier. The Report of the Group Submitted in October, 1994 is under review by another Group.

Upgradation of Airports

2900. SHRI CHHEDI PASWAN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to upgrade some airports to the international level;

(b) if so, the details thereof; and

(c) the steps taken to decongest the international airports at New Delhi and Bombay?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). Airports Authority of India (AAI) is developing 14 domestic airports at Jaipur, Lucknow, Nagpur, Indore, Vadodara, Hyderabad, Coimbatore, Calicut, Patna, Bhubaneswar, Guwahati, Imphal, Goa and Bangalore with facilities for limited international operations.

(c) In order to reduce congestion at Delhi and Bombay airports, separate terminal buildings have been designated for use by Indian Airline and private airlines. Expansion of the international terminals at these two airports and modernisation of the Air Traffic Control facilities have been planned and will be executed in a phased manner.

Infrastructural developments of Airports Authority of India

2901. SHRI R. SURENDER REDDY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Airports Authority of India (A.A.I.) has recently formulated a long term plan for developments of airport infrastructure in the country;

(b) if so, the details thereof indicating inter-alia the schemes charted, estimated expenditure involved, mode of funding and financing, period of completion of schemes and implementation of the proposed plan; and

(c) the reaction of the Government to the infrastructural developmental plan for various airports mooted by the Airports Authority of India?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c). Airports Authority of India (AAI) have with the approval of Ministry of Civil Aviation proposed development of airports with an outlay of Rs. 1950 crores in the Eighth Five Year Plan. While the major portion of expenditure for its projects is financed through internal resources. AAI have also obtained loans and grants from foreign financing agencies.

Major projects envisaged during the 8th Five Year Plan include the following :-

(i) Modernisation of Air Traffic Services at Bombay and Delhi airports at a cost of Rs. 351.87 crores.

(ii) Procurement and installation of Airport Surveillance Radars and Monopulse Secondary Surveillance Radars at Hyderabad, Guwahati, Ahmedabad, Trivandrum, Calcutta and Madras at a cost of Rs.193.35 crores.

(iii) Procurement and installation of Instrument Landing Systems at Madras, Calcutta, Nagpur, Calicut, Coimbatore, Indore, Hyderabad, Aurangabad, Trivandrum, Bangalore, Rajkot, Mangalore, Udaipur and Port Blair at a cost of Rs. 24.35 crores.